

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (CS) No.542/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Navbharti Builders (India) Pvt.Ltd. -Versus- Registrar of Companies, Bihar.		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
13	SURENDRA SINGH, ADVOCATE	Appellant company	S. Singh (Adv) 24-10-2017

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Registrar of Companies, Bihar for filing detail paragraphwise reply within 30 days. Petitioner is to file affidavit of service within 7 days.

List on 05/12/2017 for hearing.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)